

THE APPROPRIATION (No. 3) BILL, 2023

(AS PASSED BY THE HOUSES OF PARLIAMENT—

LOK SABHA ON 12TH DECEMBER, 2023

RAJYA SABHA ON 19TH DECEMBER, 2023)

ASSENTED TO ON 24 DEC, 2023 ACT No. 40 OF 2023
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Bill No. 156-F of 2023

THE APPROPRIATION (No. 3) BILL, 2023

(AS PASSED BY THE HOUSES OF PARLIAMENT)

A

BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2023-24.

BE it enacted by Parliament in the Seventy-fourth Year of the Republic of India as follows:—

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| <p>1. This Act may be called the Appropriation (No. 3) Act, 2023.</p> | Short title. |
| <p>2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh twenty-nine thousand three hundred forty-eight crore and eighty-five lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2023-24 in respect of the services specified in column 2 of the Schedule.</p> | Issue of Rs. 129348,85,00,000 out of the Consolidated Fund of India for the financial year 2023-24. |
| <p>3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.</p> | Appropriation. |

THE SCHEDULE
(See sections 2 and 3)

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Department of Agriculture, Cooperation and Farmers Welfare			
	Revenue	2,00,000	..	2,00,000
	Capital	6,28,00,000	..	6,28,00,000
2	Department of Agricultural Research and Education	Revenue	217,65,00,000	4,00,00,000
3	Atomic Energy	Revenue	600,60,00,000	..
4	Ministry of AYUSH	Revenue	3,00,000	..
6	Department of Fertilizers	Revenue	13350,83,00,000	..
7	Department of Pharmaceuticals	Revenue	1,00,000	..
	Capital	1,00,000	..	1,00,000
8	Ministry of Civil Aviation	Capital	605,49,00,000	..
10	Department of Commerce	Revenue	145,01,00,000	..
11	Department for Promotion of Industry and Internal Trade	Revenue	6,00,000	..
	Capital	10,62,00,000	..	10,62,00,000
13	Department of Telecommunications	Revenue	1,00,000	..
	Capital	8310,77,00,000	..	8310,77,00,000
14	Department of Consumer Affairs	Revenue	18,39,00,000	..
	Capital	22,34,00,000	..	22,34,00,000
15	Department of Food and Public Distribution	Revenue	6995,41,00,000	..
	Capital	25,00,00,000	..	25,00,00,000
16	Ministry of Cooperation	Revenue	4,00,000	..
	Capital	50,00,000	..	50,00,000
18	Ministry of Culture	Revenue	260,35,00,000	..
	Capital	2,00,000	..	2,00,000
19	Ministry of Defence (Civil)	Revenue	3198,42,00,000	35,00,000
	Capital	1525,00,00,000	2,00,00,000	1527,00,00,000
20	Defence Services (Revenue)	Revenue	14992,90,00,000	7,10,00,000
21	Capital Outlay on Defence Services	Capital	1,00,000	1,00,00,000
23	Ministry of Development of North Eastern Region	Capital	1,00,000	..
24	Ministry of Earth Sciences	Revenue	2,00,000	..
	Capital	3,00,000	..	3,00,000
25	Department of School Education and Literacy	Revenue	4,00,000	..
	Capital	10,00,000	..	10,00,000
26	Department of Higher Education	Revenue	649,88,00,000	..
27	Ministry of Electronics and Information Technology	Revenue	2,00,000	..
	Capital	40,18,00,000	..	40,18,00,000
28	Ministry of Environment, Forests and Climate Change	Revenue	92,57,00,000	..
	Capital	3,00,000	..	3,00,000
29	Ministry of External Affairs	Revenue	10616,16,00,000	..
	Capital	9513,74,00,000	..	9513,74,00,000
30	Department of Economic Affairs	Revenue	1438,46,00,000	..
	Capital	6840,03,00,000	..	6840,03,00,000

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
31	Department of Expenditure Capital	1,00,000	..	1,00,000
32	Department of Financial Services Revenue	1992,68,00,000	..	1992,68,00,000
	Capital	8329,54,00,000	..	8329,54,00,000
33	Department of Public Enterprises Capital	1,70,00,000	..	1,70,00,000
35	Department of Revenue Revenue	344,14,00,000	..	344,14,00,000
	Capital	179,82,00,000	..	179,82,00,000
36	Direct Taxes Revenue	535,42,00,000	..	535,42,00,000
	Capital	1,00,000	..	1,00,000
37	Indirect Taxes Capital	2,66,00,000	..	2,66,00,000
38	Indian Audit and Accounts Department Revenue	24,08,00,000	66,79,00,000	90,87,00,000
	Capital	70,05,00,000	..	70,05,00,000
43	Department of Fisheries Revenue	2,00,000	..	2,00,000
44	Department of Animal Husbandry and Dairying Revenue	2,00,000	..	2,00,000
	Capital	147,32,00,000	..	147,32,00,000
45	Ministry of Food Processing Industries Revenue	2,00,000	..	2,00,000
	Capital	1,00,000	..	1,00,000
46	Department of Health and Family Welfare Revenue	7,00,000	..	7,00,000
	Capital	4,00,000	..	4,00,000
47	Department of Health Research Revenue	2,00,000	..	2,00,000
48	Ministry of Heavy Industries Revenue	244,01,00,000	..	244,01,00,000
	Capital	1,00,000	..	1,00,000
49	Ministry of Home Affairs Revenue	8,00,000	..	8,00,000
	Capital	243,77,00,000	..	243,77,00,000
50	Cabinet Revenue	44,08,00,000	..	44,08,00,000
	Capital	40,00,00,000	..	40,00,00,000
51	Police Revenue	2,00,000	4,09,00,000	4,11,00,000
	Capital	1,00,000	90,00,000	91,00,000
52	Andaman and Nicobar Islands Revenue	6,75,00,000	..	6,75,00,000
	Capital	46,14,00,000	..	46,14,00,000
53	Chandigarh Revenue	556,80,00,000	66,55,00,000	623,35,00,000
	Capital	40,09,00,000	..	40,09,00,000
54	Dadra and Nagar Haveli and Daman and Diu Revenue	61,68,00,000	..	61,68,00,000
	Capital	14,00,000	..	14,00,000
55	Ladakh Revenue	4,00,000	..	4,00,000
	Capital	5,00,000	..	5,00,000
56	Lakshadweep Revenue	207,41,00,000	..	207,41,00,000
	Capital	4,00,000	..	4,00,000
58	Transfers to Jammu and Kashmir Revenue	3170,00,00,000	..	3170,00,00,000
59	Transfers to Puducherry Revenue	271,00,00,000	..	271,00,00,000
60	Ministry of Housing and Urban Affairs Revenue	9,00,000	20,00,00,000	20,09,00,000
	Capital	700,01,00,000	4,09,00,000	704,10,00,000
61	Ministry of Information and Broadcasting Revenue	4,00,000	..	4,00,000
	Capital	8,00,00,000	..	8,00,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation Revenue	5,00,000	..	5,00,000
	Capital	2,00,000	..	2,00,000

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
63	Department of Drinking Water and Sanitation Revenue	2,00,000	..	2,00,000
64	Ministry of Labour and Employment Revenue	1,00,000	..	1,00,000
65	Law and Justice Revenue	3609,85,00,000	..	3609,85,00,000
	Capital	618,08,00,000	..	618,08,00,000
66	Election Commission Revenue	73,67,00,000	..	73,67,00,000
	Capital	28,09,00,000	..	28,09,00,000
	<i>CHARGED.—Supreme Court of India</i> Revenue	..	25,69,00,000	25,69,00,000
	Capital	..	18,44,00,000	18,44,00,000
68	Ministry of Micro, Small and Medium Enterprises Revenue	3,00,000	..	3,00,000
	Capital	1,00,000	..	1,00,000
69	Ministry of Mines Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
73	Ministry of Parliamentary Affairs Capital	2,07,00,000	..	2,07,00,000
74	Ministry of Personnel, Public Grievances and Pensions..Revenue	260,36,00,000	1,98,00,000	262,34,00,000
	Capital	2,64,00,000	21,01,00,000	23,65,00,000
	<i>CHARGED.—Central Vigilance Commission</i> Revenue	..	3,27,00,000	3,27,00,000
76	Ministry of Petroleum and Natural Gas Revenue	9216,85,00,000	..	9216,85,00,000
	Capital	2,00,000	..	2,00,000
78	Ministry of Ports, Shipping and Waterways Revenue	96,85,00,000	..	96,85,00,000
	Capital	94,55,00,000	..	94,55,00,000
79	Ministry of Power Revenue	2,00,000	10,00,00,000	10,02,00,000
	Capital	1927,67,00,000	..	1927,67,00,000
	<i>CHARGED.—Staff, Household and Allowances of the President</i> Revenue	..	5,31,00,000	5,31,00,000
	Capital	..	2,24,00,000	2,24,00,000
	<i>CHARGED.—Union Public Service Commission</i> Revenue	..	46,24,00,000	46,24,00,000
85	Ministry of Railways Revenue	..	82,10,00,000	82,10,00,000
	Capital	69,83,00,000	619,54,00,000	689,37,00,000
86	Ministry of Road Transport and Highways Revenue	1,00,000	..	1,00,000
	Capital	2,00,000	..	2,00,000
87	Department of Rural Development Revenue	14524,34,00,000	..	14524,34,00,000
	Capital	12,00,000	..	12,00,000
88	Department of Land Resources Revenue	2,00,000	17,42,00,000	17,44,00,000
89	Department of Science and Technology Revenue	2,00,000	..	2,00,000
90	Department of Biotechnology Revenue	1,00,000	..	1,00,000
91	Department of Scientific and Industrial Research Revenue	452,46,00,000	..	452,46,00,000
	Capital	3,56,00,000	..	3,56,00,000
92	Ministry of Skill Development and Entrepreneurship Revenue	2,00,000	..	2,00,000
	Capital	1,00,000	..	1,00,000
93	Department of Social Justice and Empowerment Revenue	1,00,000	..	1,00,000
94	Department of Empowerment of Persons with Disabilities Revenue	1,00,000	..	1,00,000
95	Department of Space Revenue	586,32,00,000	..	586,32,00,000
	Capital	1,00,000	..	1,00,000

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No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
96	Ministry of Statistics and Programme Implementation Revenue	1,00,000	..	1,00,000
97	Ministry of Steel Revenue	1,00,000	..	1,00,000
98	Ministry of Textiles Revenue	4,00,000	..	4,00,000
	Capital	2,00,000	..	2,00,000
100	Ministry of Tribal Affairs Revenue	2,00,000	..	2,00,000
	Capital	1,00,000	..	1,00,000
101	Ministry of Women and Child Development Revenue	4,00,000	..	4,00,000
	Capital	6,00,00,000	..	6,00,00,000
102	Ministry of Youth Affairs and Sports Revenue	1,00,000	..	1,00,000
	TOTAL:	128318,74,00,000	1030,11,00,000	129348,85,00,000

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to authorise payment and appropriation of certain further sums from and out of the
Consolidated Fund of India for the services of the financial year 2023-24.

(As passed by the Houses of Parliament)